basis of potential linked credit plans prepared by NABARD for each District in the various States 'NABARD has identified two Districts in Madhya Pradesh namely (i) Hoshangabad (ii) Chindwara for intensive development of Agro processing units.

Shortage of Funds with the Indian Hockey Federation

697. SHRI JANARDHANA POOJARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Indian Hockey Federation does not have funds to provide uniforms and Playing gear to the country's Olympic team and is depending on multi-national shoe company "Reebok" for equipment; and

(b) if so, reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI R. DHANUSHKODI ATHITHAN): (a) No, Sir. The Indian Hockey Federation (IHF) has funds to provide uniforms and playing kits to country's Olympic Hockey team. However, the IHF has entered into a sponsorship agreement with the multi-national Shoe Company "Reebok" which will provide the playing equipment to the Hockey Team for the Atlanta Olympics.

(b) Does not arise.

Facilities at Nagpur Railway Station

698. MISS SAROJ KHAPARDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have taken any steps for further augmentation of the existing facilities at Nagpur railway station;

(b) if so, what are the details thereof; and

(c) what additional facilities Government propose to provide at the station during 1996-97 with details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir.

(b) and (c) The work of improvement to amenities at Nagpur railway station comprising widening of platform, provision of additional retiring rooms, relocating of cloak room and refreshment facilities, provision of escalators, extension of platform shelters, augmentation of toilet facilities, enlargement & improvement of circulating area etc. has been sanctioned this year at an estimated cost of Rs. 335.50 lakh. Execution of this work will stat shortly after completion of requisite formalities and will take about two years to complete, depending upon the availability of funds.

Implementation of National Nutrition Policy

699. SHRIMATI JAYANTI PATNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the year of adoption of the National Nutrition Policy;

(b) whether the progress regarding the implementation of the NNP is being monitored from time to time;

(c) if so, the details of the progress made in different States under the Policy, during 1993-94, 1994-95 and 1995-96; and

(d) the details of the steps proposed to be taken to implement the Policy effectively during 1996-97?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI S.R. BOMMAI): (a) The National Nutrition Policy was adopted in 1993.

(b) Yes, Sir.

(c) An Inter-Ministerial Co-ordination Committee has been set up under the chairpersonship of Secretary(WCD) in November, 1993 to coordinate the implementation of National Nutrition Policy (NNP). Four meetings of the Committee have been held so far.

A National Plan of Action on Nutrition has been formulated and released in April, 1995 to serve as a framework for implementing the NNP by the concerned sectors. Four regional advocacy workshops on Micronutrient Malnutrition have been organised during 1994-95 to sensitize the programme officers of the State Governments. The development of District Nutrition Profiles of 21 States/Union Territories has been undertaken through three national level organisations. The Chief Secretaries of all the States/Union Territories have been requested to undertake State level actions for implementation of the Nutrition Policy.

(d) For effective implementation of NNP, it is proposed to create a National Nutrition Policy Cell in the Department of Women & Child Development to lay special emphasis on integration of nutrition concerns in sectoral programmes; sensitization, capacity building and training of the personnel in the concerned sectors; creation of nutritional awareness at all levels, etc.

Cancellation of Trains in Punjab

700. SHRI BHUPINDER SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that Government had to cancel some trains in Punjab due to internal disturbances in the State, if so, the details hereof;

(b) whether it is also a fact that the train unning from Pathankot to Kalka via Amritsar, Ambala and which was a connecting link between the border districts of Gurudaspur, Amritsar and the Capital, was also cancelled fue to disturbed conditions;

(c) if so, whether Government propose to start the cancelled trains again; and

(d) if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) Yes, Sir. Following trains were cancelled in Punjab area due to law and order problems:—

S. No. Train	S. No. Train
1. 3LF/4LF Pass.	10. 2 JNF Pass.
2. 8JF/5JF Pass.	11. SLL Pass.
3. 1JH/2JH Pass.	12. 7FF/8FF Pass.
1 JJ/4JJ/6JJ Pass.	13. 9JH/10JH Pass.
5. 1ABP/6ABP Pass.	14. IRJ/2RJ Pass.
5. 3ABQ/4ABQ Pass	15. 1APJ/2APJ Pass.
7. 1UN/2UN Pass.	16. 1ABQ/2ABQ Pass.
3. 5LJ/6LJ Pass.	17. 5SHB/6SHB Pass.
). 345/346 Pass.	18. INJ Pass
	19. IJNL Pass.

(b) Presumably the reference is to the erstwhile 35/36 Amritsar-Kalka Shimla Mail which had been cancelled permanently due to poor patronisation.

(c) and (d) Trains mentioned at S.No. 1 to 11 Inder Part (a) above, have been restored and trains at S. No. 12 to 14 have been converted into DMU Push-Pull services with marginal adjustment in the timings. In lieu of 1APJ/2APJ Pass. (S. No. 15) an express train has been introduced between Amritsar & Jammu Tawi w.e.f. 19-06-96. However, at present, there is no proposal to restore any other train.

Adult education centres in Punjab

701. SHRI MOHINDAR SINGH KALYAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the district-wise details of Adult Education Centres set up in the country particularly in the State of Punjab so far; and

(b) the details of the main work being done by the different Adults Education Centres in Punjab?

THE MINISTER OF STATE IN THE DEPTT. OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA):

(a) The centre based Adult Education Programme (popularly known as Adult Education Centres) under the Rural Funcational Literacy Programme has been phased out from April, 1991 since the reviews had indicated that it was not having much impact and was not cost effective. The approach to adult literacy is now through the Total Literacy Campaigns (TLC) which are area specific, time-bound, volunteerbased and cost effective. However, for the difficult and remote areas where campaigns cannot be launched, a revamped Rural Functional Literacy Programme (RFLP) is now being implemented. This revamped scheme has been approved for implementation in the States of J&K, Sikkim, North Eastern States and border districts of Rajasthan. The RFLP is not being implemented in the State of Punjab. The details of the projects sanctioned under the scheme are indicated below:---

State	No. of Districts Projects	
Arunachal	7	West Kameng, L. Subansiri,
Pradesh		West Siang, Lohit Tirap, Changloang.
Assam	15	Karbi Anglong
J&K	7	Jammu, Doda, Srinagar, Bandipura, Budgam, Kargil, Leh.